COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 07 OF 2018

Dated: 28th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Parichita Chowdhury for R-2

Mr. Mukund P. Unny Mr. P.V.Dinesh for R-3

ORDER

List the matter on <u>08.01.2019</u> as requested by the learned counsel appearing for the Respondent No. 2

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/kt